

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 204  
CA No. 55/JPR/2021  
CA No. 56/JPR/2021  
IA (CA) No. 01/JPR/2022  
IA (CA) No. 16/JPR/2022  
CA No. 24/JPR/2023  
CA No. 25/JPR/2023  
CP No. 17/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Rajasvini Bhansali**

...Petitioner

**Versus**

**Sankheshwar Builders & Developers Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Aditya Vijay, Adv.  
For the Respondent : Naresh Kumar Sejvani, Adv.

**ORDER**

Heard Mr. Aditya Vijay, Adv. appearing on behalf of the Petitioner. Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Respondent. On the request of both the counsels, list the matter on 18.07.2024.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

May 15, 2024